

**NOTIFICATION**

The following transfer and postings of Officers of Judicial Department in the cadre of District Judges, are ordered in the interest of public service, to take effect from the forenoon of 28<sup>th</sup> May 2018:-

| <b>Sl. No.</b> | <b>Name of the Officer</b>        | <b>Present Place</b>   | <b>Place to which posted</b>  |
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| <b>1</b>       | <b>2</b>                          | <b>3</b>   | <b>4</b>  |
| 1              | Sri.K.Natarajan                   | Prl. Judge,<br>Family Court,<br>Bengaluru.<br><br><b>(ON REPATRIATION)</b>                 | Prl. District and<br>Sessions Judge,<br>Shivamogga.<br>(Vice Sri. R.B.Dharma-<br>goudar – due to retire<br>w.e.f. 31.05.2018)   |
| 2              | Smt.S.Mahalakshmi<br>Nerale       | Prl. District and<br>Sessions Judge, Kolar.<br><br><b>(ON REQUEST)</b>                     | Chief Judge,<br>Court of Small Causes,<br>Bengaluru.<br>(Vacant Court)  |
| 3              | Sri.Padmaraj<br>Nemachandra Desai | District Judge,<br>OOD,<br>Registrar (Judicial),<br>High Court of Karnataka,<br>Bengaluru. | Prl. District and<br>Sessions Judge,<br>Chikkamagaluru.<br>(Vacant Court)   |
| 4              | Smt. Sridevi S.<br>Angadi         | LXXVI Addl. City Civil<br>and Sessions Judge,<br>Bengaluru City.                           | Proposed for<br>appointment as<br>Prl. Judge,<br>Family Court,<br>Bengaluru.<br>(Vice Sri.K.Natarajan –<br>transferred)   |
| 5              | Sri.Master RKGMM<br>Mahaswamiji   | Prl. District and<br>Sessions Judge,<br>Kodagu-Madikeri.                                   | Services are placed at<br>the disposal of the<br>Government for being<br>appointed as District<br>Judge, OOD,<br>Additional Registrar,<br>Karnataka Lokayuktha,<br>M.S.Building, (ARE-1)<br>Bengaluru.<br>(Vacant Post) |

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| 6  | Sri. Gadigeppa Sannabasappa Sangreshi | XXVI Addl. City Civil and Sessions Judge, Bengaluru City.                       | Prl. District and Sessions Judge, Gadag. (Vacant Court)   |
| 7  | Sri. Kattimani Prahlad Tukaramappa    | III Addl. District and Sessions Judge, Tumakuru.                                | Prl. District and Sessions Judge, Kalaburagi (Vacant Court)   |
| 8  | Sri. Sanjeev V. Kulkarni              | I Addl. District and Sessions Judge, Haveri.                                    | Prl. District and Sessions Judge, Koppal. (Vice Sri. Rajeev Gurunath Joshi – due to retire w.e.f. 31.05.2018) |
| 9  | Sri. Kadloor Sathyanarayana Acharya   | II Addl. District and Sessions Judge, Bidar. (to sit at Basavakalyan)           | Prl. District and Sessions Judge, Kodagu-Madikeri. (Vice Sri. Master RKGMM Mahaswamiji – transferred)         |
| 10 | Sri.Nabirasul Saiyyadali Mamadapur    | Presiding Officer, II Addl. Labour Court, Bengaluru. <b>(ON REPATRIATION)</b>   | Prl. District and Sessions Judge, Kolar. (Vice Smt. Mahalaxmi Nerale – transferred)                           |
| 11 | Sri. Kulkarni Ambadas.G               | Prl. Judge, Family Court, Hubballi. <b>(ON REPATRIATION)</b>                    | I Addl. District and Sessions Judge, Dharwad, (to sit at Hubballi) (Vacant Court)                             |
| 12 | Smt.Mangoli Premavathi Mallikarjuna   | II Addl. District and Sessions Judge, Kalaburagi.                               | I Addl. District and Sessions Judge, Mandya. (Vice Smt.S.H.Renuka Devi – transferred)                         |
| 13 | Smt.S.H.Renukadevi                    | I Addl. District and Sessions Judge, Mandya.                                    | Proposed for appointment as Prl. Judge, Family Court, Hubballi. (Vice Sri. Kulkarni Ambadas.G- transferred)   |
| 14 | Sri.T.G.Shivashankare Gowda           | District Judge, OOD, Registrar (Computers), High Court of Karnataka, Bengaluru. | I Addl. District and Sessions Judge, Davanagere. (Vice Sri. A.S.Sadalge – transferred)                        |

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| 15 | Sri.Sarvodaya Shettigar           | II Addl. District and Sessions Judge, D.K.Mangaluru.  | II Addl. District and Sessions Judge, Chikkaballapura. (to sit at Chintamani) (Vacant Court)                                   |
| 16 | Sri.Shivanna                      | XLVIII Addl. City Civil and Sessions Judge, Bengaluru City.   | V Addl. District and Sessions Judge, D.K.Mangaluru To sit at Puttur. (Vice Sri. M.Ramachandra – transferred)                   |
| 17 | Sri.Anna Saheb Shankar Sadalge    | I Addl. District and Sessions Judge, Davanagere.  | Proposed for appointment as Presiding Officer, Labour Court, Chikkamagaluru. (Vacant Court)                                    |
| 18 | Sri.V.B.Suryavamshi               | XX Addl. City Civil and Sessions Judge, Bengaluru City.   | VIII Addl. District and Sessions Judge, Belagavi. (Vice Sri.Patil Mohammadgouse Mohiddin – transferred)                        |
| 19 | Sri.Devendrappa Yamanappa Basapur | XXXIII Addl. City Civil and Sessions Judge, Bengaluru City.   | II Addl. District and Sessions Judge, Hassan (Vice Sri. H.C.Shamprasad transferred)  |
| 20 | Smt.M.Shobha                      | District Judge, OOD, Member, Karnataka Appellate Tribunal, Bengaluru.<br><br><b>(ON REPATRIATION)</b> | V Addl. District and Sessions Judge, Shivamogga. (to sit at Sagar) (Vice Smt. Maheshwari Shivalingayya Hiremath – transferred) |
| 21 | Smt.B.G.Ramaa                     | II Addl. District and Sessions Judge, Shivamogga.   | II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet). (Vice Sri.Mohan Prabhu –transferred)               |
| 22 | Smt.Yadav Vanamala Anandrao       | LIV Addl. City Civil and Sessions Judge, Bengaluru City.  | I Addl. District and Sessions Judge, Mysuru. (Vacant Court)  |

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| 23       | Sri. Mustafa Hussain<br>Syed Azeez | I Addl. District and<br>Sessions Judge,<br>Tumakuru.  | II Addl. District and<br>Sessions Judge,<br>Raichur.<br>(Vice Sri. Biradar<br>Devendrappa.N. –<br>transferred)   |
| 24       | Sri.M.Ramachandra                  | V Addl. District and<br>Sessions Judge,<br>D.K.Mangalore<br>(to sit at Puttur).                               | Proposed for<br>appointment as<br>Presiding Officer,<br>II Addl. Labour Court,<br>Bengaluru.<br>(Vice Sri.N.S.Mamada-<br>pur – transferred)                              |
| 25       | Sri.M.Kanumaiah                    | District Judge, OOD,<br>Member,<br>Karnataka Appellate<br>Tribunal,<br>Bengaluru.<br><b>(ON REPATRIATION)</b> | II Addl. District and<br>Sessions Judge, Bidar.<br>(to sit at Basavakalyan)<br>(Vice Sri. Kadloor<br>Sathyanarayana<br>Acharya – transferred)                            |
| 26       | Smt. A.K.Naveen<br>Kumari          | Prl. Judge,<br>Family Court,<br>Tumakuru.<br><b>(ON REPATRIATION)</b>   | I Addl. District and<br>Sessions Judge,<br>Bagalkot.<br>(to sit at Jamkhandi)<br>(Vice Sri. G.M.Sheen-<br>appa – transferred)  |
| 27       | Smt.Lavanya<br>Latha.B.N           | IV Addl. District and<br>Sessions Judge,<br>Tumakuru<br>(to sit at Madhugiri)<br><b>(ON REQUEST)</b>          | VIII Addl. District and<br>Sessions Judge,<br>Bengaluru Rural<br>District.<br>(Vice Sri.K.C.Sada-<br>nandaswamy @<br>Sadanandswamy<br>Kabbinkanthimath –<br>transferred) |
| 28       | Sri. Mohammad<br>Mujahidulla       | II Addl. District and<br>Sessions Judge,<br>Ramanagara<br>(to sit at Kanakapura)                              | II Addl. District and<br>Sessions Judge,<br>D.K. Mangaluru<br>(Vice Sri. Sarvodaya<br>Shettigar – transferred)   |
| 29       | Smt.Maheshwari<br>S.Hiremath       | V Addl. District and<br>Sessions Judge,<br>Shivamogga.<br>(to sit at Sagar)                                   | XXII Addl. City Civil<br>and Sessions Judge,<br>Bengaluru City.<br>(Vice Smt. Vela<br>Damodhar Khoday –<br>transferred)  |

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| 30       | Sri.H.Channegowda                 | III Addl. District and Sessions Judge, Vijayapura.                                  | XXXVII Addl. City Civil and Sessions Judge, Bengaluru City.<br>(Vice Sri.Venkataraman Bhat – due to retire w.e.f. 30.04.2018)   |
| 31       | Sri.D.S.Vijaya Kumar              | Prl. Judge, Family Court, Dharwad.<br><br><b>(ON REQUEST)<br/>(ON REPATRIATION)</b> | XXVI Addl. City Civil and Sessions Judge, Bengaluru City.<br>(Vice Sri.G.S.Sangreshi – transferred)                             |
| 32       | Sri.Madhusudhan B.                | LXIV Addl. City Civil and Sessions Judge, Bengaluru City.                           | VIII Addl. District and Sessions Judge, Mysuru.<br>(to sit at Hunsur)<br>(Vice Smt. Bennali Shivakumar Jayashree – transferred) |
| 33       | Smt.Savitri Venkatramana Bhat     | VII Addl. District and Sessions Judge, Bengaluru Rural District.                    | Proposed for appointment as Presiding Officer, Labour Court, Mangaluru.<br>(Vice Smt.M.A.Shashikala – transferred)              |
| 34       | Sri.Vijayakumar Malkajappa Pawale | VI Addl. District and Sessions Judge, Mysuru.                                       | I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.<br>(Vice Sri. H. Shashidhara Shetty – transferred)    |
| 35       | Sri.Patil Mohammadgouse Mohiddin  | VIII Addl. District and Sessions Judge, Belagavi.                                   | IV Addl. District and Sessions Judge, Tumakuru<br>(to sit at Madhugiri)<br>(Vice Smt. Lavanya Latha B.N.–transferred)           |
| 36       | Smt.Usharani                      | Prl. Judge, Family court, Mysuru.<br><br><b>(ON REPATRIATION)</b>                   | V Addl. District and Sessions Judge, Tumakuru<br>(to sit at Tiptur)<br>(vice Smt. R.Sharada – transferred)                      |

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| 37       | Sri.G.Nanjundaiah                                       | Addl. District and Sessions Judge, Bidar.   | III Addl. District and Sessions Judge, Belagavi.<br>(Vacant Court)   |
| 38       | Sri.H.C.Shamprasad                                      | II Addl. District and Sessions Judge, Hassan.   | III Addl. District and Sessions Judge, Dharwad<br>(Vice Sri.S.S.Ballolli – due for retire w.e.f. 31.05.2018)           |
| 39       | Sri.G.M.Sheenappa                                       | I Addl. District and Sessions Judge, Bagalkot.<br>(to sit at Jamkhandi)                                     | XXXIII Addl. City Civil and Sessions Judge, Bengaluru City.<br>(Vice Sri. Devendrappa Yamanappa Basapur – transferred) |
| 40       | Smt.R.Sharada   | V Addl. District and Sessions Judge, Tumakuru.<br>(to sit at Tiptur)<br><br><b>(ON REQUEST)</b>             | LIV Addl. City Civil and Sessions Judge, Bengaluru City.<br>(Vice Smt.Yadav Vanamala Anandrao – transferred)           |
| 41       | Sri. M.Chandrashekar Reddy                              | District Judge, OOD, Registrar (Administration) High Court of Karnataka, Bengaluru.                         | Addl. District and Sessions Judge, Bidar.<br>(Vice Sri. G.Nanjundaiah – transferred)                                   |
| 42       | Sri.Manjunatha G.A.                                     | Prl. Judge, Family Court, Belagavi.<br><br><b>(ON REPATRIATION)</b>   | LXIV Addl. City Civil and Sessions Judge, Bengaluru City.<br>(Vice Sri. Madhusudhan B.- transferred)                   |
| 43       | Sri.K.C.Sadanandaswamy @ Sadanandswamy Kabbinkanthimath | VIII Addl. District and Sessions Judge, Bengaluru Rural District.   | I Addl. District and Sessions Judge, Haveri.<br>Vice Sri. S.V.Kulkarni - transferred)                                  |
| 44       | Sri.Kuduvakkaligar Mahadevappa Gangappa                 | Presiding Officer, Addl. Industrial Tribunal, Bengaluru.<br><b>(ON REQUEST)</b><br><b>(ON REPATRIATION)</b> | II Addl. District and Sessions Judge, Shivamogga<br>(Vice Smt.B.G.Ramaa – transferred)                                 |

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| 45       | Smt.Hemavathi                        | II Addl. Prl. Judge,<br>Family Court,<br>Bengaluru City.<br><br><b>(ON REPATRIATION)</b>                       | IV Addl. District and<br>Sessions Judge,<br>Shivamogga.<br>(to sit at Bhadravathi)<br>(Vice Sri.G.S.Revankar<br>– due to retire w.e.f.<br>31.05.2018)                   |
| 46       | Sri. Biradar<br>Devendrappa N.       | II Addl. District and<br>Sessions Judge,<br>Raichur.   | III Addl. District and<br>Sessions Judge,<br>Vijayapura.<br>(Vice Sri. H.Channe-<br>gowda – transferred)  |
| 47       | Sri. S. Gopalappa                    | District Judge, OOD,<br>Addl. Registrar,<br>Karnataka Lokayukta,<br>Bengaluru.<br><br><b>(ON REPATRIATION)</b> | II Addl. District and<br>Sessions Judge,<br>Kalaburagi.<br>(Vice Smt. Mangoli<br>Premavathi<br>Mallikarjuna –<br>transferred)   |
| 48       | Smt.Vela Damodar<br>Khoday           | XXII Addl. City Civil and<br>Sessions Judge,<br>Bengaluru City.  | Proposed for<br>appointment as<br>Prl. Judge,<br>Family Court, Belagavi.<br>(Vice Sri. G.A.Manju-<br>natha – transferred)   |
| 49       | Smt. Bennali<br>Shivakumar Jayashree | VIII Addl. District and<br>Sessions Judge,<br>Mysuru.<br>(to sit at Hunsur)                                    | VI Addl. District and<br>Sessions Judge,<br>Mysuru.<br>(Vice Sri. Vijayakumar<br>Malkajappa Pawale –<br>transferred)  |
| 50       | Smt.Sheila B.M.                      | VI Addl. Prl. Judge,<br>Family Court,<br>Bengaluru.<br><br><b>(ON REPATRIATION)</b>                            | Proposed for<br>appointment as<br>I Addl. Prl. Judge,<br>Family Court,<br>Vijayapura<br>(Newly Created Post –<br>Vice G.O.No. LAW 132<br>LCE 2014, dated<br>25.05.2016) |
| 51       | Sri.Shankarappa<br>Nimbanna Kalkani  | Presiding Officer,<br>Labour Court,<br>Hubballi.<br><br><b>(ON REPATRIATION)</b>                               | II Addl. District and<br>Sessions Judge,<br>Ramanagara<br>(to sit at Kanakapura)<br>(Vice Sri. Mohammad<br>Mujahidulla –<br>transferred)                                |

| <b>1</b> | <b>2</b>                 | <b>3</b>   | <b>4</b>  |
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| 52       | Sri.H.Shashidhara Shetty | I Addl. District and Sessions Judge, Bengaluru Rural District  | IV Addl. District and Sessions Judge, Belagavi.<br>(Vacant Court)   |
| 53       | Sri.Mohan Prabhu         | II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet).<br><br><b>(ON REQUEST)</b> | LXX Addl. City Civil and Sessions Judge, Bengaluru City.<br>(Vice Sri. Sachin Kaushik R.N. – transferred) |
| 54       | Sri. Sachin Kaushik R.N. | LXX Addl. City Civil and Sessions Judge, Bengaluru City.   | LXXVI Addl. City Civil and Sessions Judge, Bengaluru City.<br>(Vice Smt.Sridevi S. Angadi – transferred)  |

BY ORDER OF THE HIGH COURT,

Sd/-  
(ASHOK G. NIJAGANAVAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

01. The Prl. City Civil & Sessions Judge, Bengaluru City and the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru City and all the Prl. District & Sessions Judges in the State, with a request to make necessary arrangements for relieving of the Officers concerned and to send the proposals for concurrent appointments to the Courts which will become vacant due to above transfers.
02. The Officers at Sl.No. 2, 3, 6, 7, 9, 12, 14, 15, 16, 18, 19, 21, 22, 23, 27 to 30, 32, 34, 35, 37, 39 to 41, 43, 49 and 53 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of 28.05.2018.



03. The Officers at Sl.No. 4, 5, 13, 17, 24, 33, 46, 48, 50, 52 and 54 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of 28.05.2018.
04. The Officer at Sl.No.38 of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post on the afternoon of 31.05.2018 from Sri.S.S.Ballolli who is due for retirement and Sri.S.S.Ballolli is directed to handover the charge of his post to Sri.H.C.Shamprasad on the afternoon of 31.05.2018.
05. The Officer at Sl.No.8 of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the afternoon of 31.05.2018 from Sri.Rajeev Gurunath Joshi who is due for retirement and Sri.Rajeev Gurunath Joshi is directed to handover the charge of his post to Sri.Sanjeev V.Kulkarni on the afternoon of 31.05.2018.
06. The Officers at Sl.No.10, 11, 20, 25, 26, 31, 36, 42, 44, 45, 47 and 51 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of 28.05.2018.
07. The Officers at Sl.No.1 and 45 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the afternoon of 31.05.2018 from Sri.R.B.Dharmagoudar and Sri.G.S.Revankar who are due for retirement and Sri.R.B.Dharmagoudar and Sri.G.S.Revankar are directed to handover the charge of their posts to Sri.K.Natarajan and Smt.Hemavathi on the afternoon of 31.05.2018.
08. The Courts concerned.
09. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

12. The Prl. Secretary to Government, Labour Department, Vikasa Soudha, Bengaluru.
13. The Prl. Secretary to Government, Revenue Department, M.S.Building, Bengaluru.
14. The Registrar, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.
15. The Registrar, Karnataka Lokayuktha, Bengaluru.
16. The Accountant General in Karnataka, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
19. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Computers)/ Registrar (Statistics & Review)/Registrar (Recruitment)/Registrar (Admn.)/Registrar (Infrastructure and Maintenance) and Secretary to the Hon'ble Chief Justice.
20. The Additional Registrar General, Dharwad and Kalaburagi Benches.
21. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka, immediately.
22. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
23. All the Private Secretaries to the Hon'ble Judges.
24. The Director, Karnataka Judicial Academy, Bengaluru.
25. The Director, Arbitration Center - Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
26. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
27. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
28. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
29. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/ HCL/LCBS/LCA-I/LCA-II/LCA-III, Branches of this office.
30. Spare copies.